

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

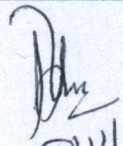
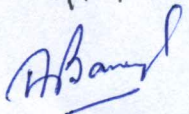
C.P.(IB) No. 645/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	IK Agencies Pvt.Ltd.-Vs- Howrah Mills Co. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA LABAN BISHWAL, Adv Financial
Creditor
ABHISHEK BANERJEE, Adv Corporate
Debtor



9/11/2018

9/11/2018

ORDER


Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of the Court for filing objection by the end of the day. Prayer is allowed. Objection may be filed by the end of the date. Thereafter rejoinder, if any, may be filed within 2 days.

Fixed it on 12/01/2018 for admission.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)